

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:283
ANSWERED ON:10.08.2001
DUTY DRAWBACK RATES
KAMBALAPADU E. KRISHNAMURTHY;SUBODH ROY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are planning to review the duty drawback rates;
- (b) if so, whether any request has been received from the exporters especially garment exporters to this effect;
- (c) if so, the details thereof;and
- (d) the remedial measures taken or being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a), (b),(c) & (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A),(B),(C)&(D) OF LOK SABHA STARRED QUESTION NO.283 TO BE ANSWERED ON THE 10TH AUGUST, 2001

(a): There is no proposal at present to review the duty drawback rates.

(b),(c)&(d): Several representations were earlier received from various individual garment exporters, number of garment export promotion organisations/associations as well as Apparel Export Promotion Council, seeking a review of the duty drawback rates announced on 1st June, 2001 for various categories of readymade garments. All these representations were duly considered and taking due note of the fresh data submitted, the duty drawback rates for all categories of readymade garments(including knitweaves), were suitably revised upwards by a notification issued on 22nd June, 2001.